

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 13937/2015

CHAIRMAN AND MANAGING DIRECTOR
ALLAHABAD BANK & ORS.

Appellant(s)

VERSUS

ALLAHABAD BANK STAFF ASSOCIATION & ORS.

Respondent(s)

Date : 08-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) M/S. Mitter & Mitter Co., AOR

For Respondent(s) Mr. Rajiv Ranjan Dwivedi, AOR
 Mr. Navneet Pandey, Adv.
 Mr. Vishal, Adv.
 Mr. Kumar Amartya, Adv.
 Mrs. Subhadra Dwivedi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

At the request of the learned counsel for the parties, the appeal is not taken up for hearing today but it will remain on Board.

(BABITA PANDEY)
AR-CUM-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR